

2605

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.639/2022**

IN THE MATTER OF:

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**WITH
MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023
IN
ORIGINAL APPLICATION NO. 33/2022**

IN THE MATTER OF:

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

I N D E X

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1.	Action taken report on behalf of District Magistrate (South-East) in compliance of order dated 21.03.2025 passed by this Hon'ble Tribunal.	1-3
2.	Annexure- A: Copy of communication made to DJB regarding the untraceable borewell.	4-23

FILED BY:

NEW DELHI

DATED: 15.05.2025


(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

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...Respondents

SUBMISSION/ACTION TAKEN REPORT ON BEHALF OF DISTRICT
MAGISTRATE (SOUTH-EAST) BEFORE THIS HON'BLE TRIBUNAL
IN TERM OF ORDER DATED 21.03.2025

MOST RESPECTFULLY SHOWETH:-

1. That Hon'ble Tribunal has passed detailed orders on 28.08.2024, 08.01.2025 and 21.03.2025. In the Order dated 21.03.2025, Hon'ble Tribunal has directed that *"Since the borewells already identified to be illegal are still remaining to be sealed, the CEO, DJB and all the Deputy Commissioner*

(Revenue)/District Magistrates in NCT of Delhi are directed to file further compliance reports by 15.05.2025”.

2. That the District Magistrate, South-East, had taken all necessary and appropriate steps to ensure compliance with the directions issued by this Hon’ble Tribunal in the present matter. Also pursuant to the orders of this Hon’ble Tribunal, the District-South-East Administration undertook requisite actions within the stipulated time frame and has duly complied with the directions issued. The compliance report is kindly submitted as under: -

District	Number of illegal borewells identified as per list provided by DJB	Number of illegal borewells pertaining to South-West District	Number of illegal borewells which have been sealed/closed:	Number of illegal borewells with incomplete address/not traceable and DJB requested to provide complete details/Borewell Not Found/Premises locked	Number of illegal borewells which are yet to be sealed/closed
Kalkaji		05	02	03	00
Defence Colony		00	00	00	00
Sarita Vihar		105	25	80	00
South-East	115	110	27	83	00

3. Letter/report has been issued to Delhi Jal Board regarding Non Traceable of illegal bore well addresses(Annexure-A).
4. That it is humbly submitted that this Compliance/Action Taken Report of District Magistrate (South-East) may kindly be taken on record.

PRAYER

In view of the above facts, this Hon'ble Court may graciously be pleased to take on record this Compliance/Action Taken Report of District Magistrate (South-East) in compliance of Hon'ble Tribunal order dated 21.03.2025 and or pass any further order which this Hon'ble Court deem fit and proper in the facts of this case.

New Delhi
Date: 15.05.2025


Anil Banka, IAS
District Magistrate (South-East)
Applicant/Respondent

THROUGH


ANIL BANKA
DM, South-East Delhi
Jyoti Menditratta, Advocate
Standing counsel (NGT)
H-34, Jangpura Extension
(Lower Ground Floor),
New Delhi -110014.
Ph. (Off) 011-49846939
Mobile : 09811136141
e-mail: jyoti.legal@gmail.com

Annexure-(A)

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KALKAJI)
37, TUGHALKABAD INSTITUTIONAL AREA,
NEAR BATRA HOSPITAL, NEW DELHI-110062

F.No. DAC/SE/2022/PF/16421

/ 613

Dated 02/05/2025

To,

The Assistant Engineer C-10(South-East)
Delhi Jal Board, Engineers Bhawan, 2nd Floor
Andrews Ganj, New Delhi-110049.

Sub:- Regarding Non Traceable of Illegal Borewell address.

Ref No- Hon'ble NGT(Principal bench) order dated 28/08/2024(OA no 639/2022) in the matter of Pritpal Sharma Vs GNCTD & Ors.

Sir,

This is for kind information that a list of illegal bore wells was received in this office on 13/12/2024 with the direction to seal the illegal bore wells area wise. The list of untraceable illegal bore well address is enclosed. Therefore you are requested to depute someone from your office to assist this office to find out the untraceable address.

This is for your kind information and necessary action.

EXECUTIVE MAGISTRATE (KALKAJI)

Encl:-

1. Address List of Illegal Bore-wells.
1. Copy to:- Pa to DM, Old Gargi College, Lajpat Nagar.
2. Reader to SDM(Kalkaji) for kind information.
3. Guard File.

Inspected in S-East Distt.

DM (South-East)

	SDM Concerned	Location	Nos. of Tubewells	Domestic/ Commercial	Sealed on	Remarks/ Status
(a) III	Ms. Harjeen Kaur, Dm (South-East), Ph-26476402	Sh. Babu Lal Meena, SDM, Kalkaji, Ph-29956500	1	Domestic	11/11/2006	60
(b) III	Ms. Harjeen Kaur, Dm (South-East), Ph-26476402	Sh. Babu Lal Meena, SDM, Kalkaji, Ph-29956500	1	Domestic	11/11/2006	60
(c) III	Ms. Harjeen Kaur, Dm (South-East), Ph-26476402	Sh. Babu Lal Meena, SDM, Kalkaji, Ph-29956500	1	Domestic	11/11/2006	60
(d) III	Ms. Harjeen Kaur, Dm (South-East), Ph-26476402	Sh. Babu Lal Meena, SDM, Kalkaji, Ph-29956500	1	Domestic	11/11/2006	60

- (1)
- (2)
- (3)
- (4)
- (5)



सत्यमेव जयते

GOVT. OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (SARITA VIHAR)
OLD GARGI COLLEGE BUILDING AMAR COLONY LAJPAT NAGAR-4,
NEW DELHI-110024

No. F./THE/SV/SE/25-26/ 76

Dated: 09/05/25

To,

The Executive Engineer (M-53 & 54)
 Delhi Jal Board Opposite Govindpuri
 Okhla Industrial Area, New Delhi.

Subject: **Verify the addresses/borewells 80 not found and no traceable-reg.**

Sir,

In the matter of Ganesh Prasad Vs Govt. of NCT of Delhi & Ors (M.A. No. 24/2023 In O.A. No. 33/2022, I.A. No. 02/2024) & Pritpal Sharma Vs Govt. of NCT of Delhi & Ors, O.A. No. 639/2022 (I.A. No. 293/2023), a joint inspection/borewells sealing was made with the Delhi Jal Board, BSES, Delhi Police and Officers of Revenue Departments during the inspection many addresses were not found/traceable by the Delhi Jal Board.

You are requested to provide correct 80 addresses of the premises alongwith Longitude and Latitude, so that further action may be taken.

Encl: Reports of Joint Inspection.

Anand
 09/05/25
Tehsildar (Sarita Vihar)
District South-East

Copy to:-

1. PA to DM (SE).



With reference to notice No. F.SDM(SV)/SE/2024/2602-04 dated 16/12/2024 sealing drive was conducted today i.e. 18/12/2024 at following locations:

C.No.	Location	Remarks
283	H.No. 92, Madanpur Khadar Dary	No tubewell found. <u>Rajhu</u>
284	Dary No 78, Madanpur Khadar	No tubewell found.
285	Dary No 84, Madanpur Khadar	No tubewell found.
288	13-17-18, Madanpur Khadar JJC Ph-III	Tubewell sealed, Electric meter disconnected from site.
289	H No 2262, Madanpur Khadar JJC Ph-III	Found the premises locked. As per locals closed since 2 years
290	H.No. 449, Madanpur Khadar JJC Ph-III	No tubewell found.
286	Behind Kaludi Kunj metro station	Tubewell Already sealed

Following officials of BSES, DJB & SPM office were present during the sealing drive, (Attendance sheet attached)

[Signature]
Teh(SV)

[Signature]
18.12.24
DJB

[Signature]
18.12.24
(283, 284, 285, 288, 289, 290, 286)
BSES
Rajhu KUMAR
Asst. Manager (O)
18012, Ra Vilhar SVR (B)
BSES Rajdhani Power Limited
A Joint Venture with Govt. of India

2613

Following officials were present in seating drive conducted on 18.12.2024.

- 1. Raj Kumar SDO BSES _____ Raj Kumar
- 2. Suresh Chaudhary JE BSES _____ Suresh
- 3. Jai Prakash Porewal BSES _____ Jai Prakash
- 4. Zeeshan Ahmed JE BSES _____ Zeeshan
18/12/24
- 5. Maul Javed Malik JE DJB _____ Maul Javed Malik
18/12/24
- 6. Parvesh Kumar A/A DJB _____ Parvesh
18/12/24
- 7. Naveen Choudhary A/A DJB _____ Naveen Choudhary
18/12/24
- 8. Dr. Maudeep Singh Tehsildar Sarita Vihar _____ Dr. Maudeep Singh
18/12/24
- 9. Manoj Prasad Supervisor BSES _____ Manoj Prasad
18/12/24

2614

311/2024/3710 No. 311/2024 गतिविधि SOM(S.V)
 341/2024 order of the court in the case (address) the illegal
 bank work and closure of the bank and the bank
 गतिविधि का निष्कर्ष, BSES व इसके
 पुत्रों के नाम पर पंजीयन। निम्नलिखित Property को
 धारण करने वाले को जफ्त

<u>Property No</u>	<u>Remarks</u>
① 54/7/3 Propiti with as Badar pur	Bank well set in case
② D-104 Prince Colony Badar pur	<u>जफ्त</u>
③ D-99/3 Prince Colony Badar pur	<u>जफ्त</u>
④ D-14 Prince Colony Badar pur	<u>जफ्त</u>
⑤ D-88 Prince Colony Badar pur	<u>जफ्त</u>
⑥ D-77 Prince Colony Badar pur	<u>जफ्त</u>
⑦ 9/7/3 Shakti Vihar Badar pur	<u>जफ्त</u>
⑧ 41/7/3 Shakti Vihar Badar pur	<u>जफ्त</u>

P.T-0

2615

~~15/01/25 को नया पते से Bone Well से प्राप्त
 order dated 21-12-2024 में दिए गए address
 unauthorised Residential colony के हैं जो
 नया Property देनी गई है जो Residential
 नया Colony में address नमूदा करने में
 काफी परेशानी है। इस दौरान RWA के
 लोग नया दे गये जिसके सलाह गाने की सुझाव
 गये है पते 107B के गाने सही से बनना
 गाने में जिस Property में Bone Well closed
 कर देने है उसे गाने नए Identity
 कर ले ना कि गाने वही Address नमूदा करने
 में सही स्थिति ना है। धिरे गुड है।~~



4/1/25
 B.S.F.S
 4/1/25
 B.S.F.S

4/1/25
 Teh (SU)

Anujdar/1300/SU
 4-1-25
 (CD)

आज दिनांक 6/3/2025 को order no. SDM(SV)/ 11 SE/2024/ 3761-66 (Dated - 8/01/2025) आदेशानुसार SDM(SV) उपरोक्त order में दिए गए पते (Address) पर Illegal Bore well को closed seal करने हेतु अधिकारिणा executive Magistrate Sakin Vihar, दिल्ली जल बोर्ड, BS&S व दिल्ली पुलिस को पत्र पहुँचे। निम्नलिखित Property की Borewell की जाँच की गई।

Properties No.	Remarks
1. 30/7/3 Shakti Vihar, Badarpur	Bore well not found
2. 41/7/3 Shakti Vihar, Badarpur	" "
3. 22/7/3 " "	" "
4. A-205/6 " "	" "
5. A-3/5/5 " "	Borewell abandoned

उपरोक्त property address में Borewell में जाँच दिल्ली जल बोर्ड के अधिकारियों द्वारा की गई। order dated 8/01/2025 में दिए गए address unauthorised Residential colony में है और जितनी भी property देरी गई है Residential है तथा colony में address लगाए जाने में काफी परेशानी हुई।

6/3/25

Ravindra Kumar Yadav DJB JE

Amalika 06/03/25 Teh/SV

SP Lushki P.S Jandpur 6/3/25

05/03/2025
Shri Kumar S.P.S.

SI Anandita PS Jandpur

Bansal 6/3/25 DJB JE MONI BANSAI

आज दिनांक 11/03/2025 को order No. SDM(SV)/SE/2024/5761-66 (dated 08/01/2025) आदेशानुसार SDM(V) उपरोक्त order में दिए गए पते (Address) पर Illegal Bore Well closed seal करने हेतु अधिकारियां, Executive Magistrate Samita Vikar, Delhi Sub Board, SES व Delhi Police को पर पत्रों / निम्नलिखित properties की Borewells की जांच को शर्क।

Properties No.

Remarks

- | | |
|---|-------------------------------------|
| 1. R-126/10B Jaipur Enfn, Part -1, Badarpur | Borewell sealed. |
| 2. E-124/9, " " " " | " sealed |
| 3. E-79, " " " " | " sealed. |
| 4. E-76, " " " " | " sealed |
| 5. E-26 A, " " " " | " sealed |
| 6. E-308, " " " " | " sealed |
| 7. E-101/7 (Balbir Singh) " | " sealed |
| 8. E-764 " " | Borewell not found |
| 9. E-83 (Hari Chand) " " | Borewell not found |
| 10. E-124 " " | Borewell not found |
| 11. E-134B " " | Borewell not found |
| 12. E-101 (Jama Tapran) " " | Borewell not found. ^S JE |
| 13. F-22 " " | Borewell not found ^{MSA} |

उपरोक्त properties address में Borewell की जांच रिपोर्ट जन वीडियो के अधिकारियों द्वारा किया।

कुछ Address पर Borewell नहीं मिली कब बिना
Address पर Borewell मिला उन्हें Seal की
गई।

Bansal
(DJB JE)

MOHIT BANSAI

Ravindra
(DJB JE)

(Ravindra Kr Yadav)

H.C. Meharchand
1349/se
P.S. Saitpur



Babulal
BSES

आज दिनांक 11/03/25 को जैतपुर थाने के अंतर्गत
जैतपुर इन्सपेक्शन पोस्ट-1 में DJB, BSES तथा दिल्ली
पुलिस के साथ चेरा किया तथा DJB द्वारा Property
के Address की जाच की गई तथा Submersible/
borewell की जाच की तथा identified borewell को
Seal किया।

Smelika
11/03/25
Teh/S.V.

आका दिनांक 20/3/2025

4133-39 (Dated - 19/03/2025) आदेशानुसार SDM (SU)

उपरोक्त order में दिए गए पते पर Illegal Bore Well का closed seal करने हेतु अधिकारी/को Executive Magistrate समीत Villar, DIB, BSES व Delhi Police को पत्र पड़ेगा। निम्नलिखित property का Borewell की जांच की गई।

Properties No.

Remarks

- 1. Sh. Pyarelal, E-140, Poonme Colony ————— Not Traceable
- 2. Sh. Daryawati Tyagi, E-116, " ————— "
- 3. smf. Anita Devi, E-59/5A, " ————— Borewell not found
- 4. sh. Vidhi Singh, E-173, " ————— " "
- 5. Sh. Sanjeev Kumar, E-74, " ————— Borewell sealed
- 6. Sh. Satish ~~soni~~ soni, E-146, " ————— Borewell not found
- 7. Sh. Sukhoaj Bhadwaj, D-13, " ————— " "
- 8. smf. Susha devi, E-148, " ————— " "
- 9. ~~smf. Pushpa~~ " ————— Not Traceable
- 9. smf. Usha Sharma, E-139, " ————— Borewell not found
- 10. Sh. Jagdish, E-22, " ————— " " "
- 11. Sh. Raj Kumar, E-192 " ————— " " "
- 12. Sh. Om Prakash, E-12.6/3, " ————— " " "
- 13. ~~smf. Anita Pathak,~~ 20/3/25 (JE, DIB) —————

Shashi LM BSES

[Signature] 20/3

- Borewell Not found 15
- B 13. Smt. Amila Pathak, 2620, Poojara colony ——— Locked [No-one Residing from long time]
14. Sh. Gajender Singh, E-149, " ——— Residing from long time
15. Sh. Umesh Shukla, E-115, " ——— Not Traceable
16. Sh. Nawab Singh Verma, A-28/7/3, shakti vihar ——— " "
17. Sh. Nanda Sharma, ~~R/105/3~~ 105/3, " ——— " "
18. Sh. Rakeshyam Yadav, A-394/6, " ——— " "
19. Sh. Yogendra Mehta, A-2/5, " ——— " "
20. Sh. Jay Prakash, 15-15/3 " ——— " "
21. Sh. Hari Singh, 26/7/3 " ——— " "
22. Sh. Gauri sharan, 21/7/2 " ——— " "
23. Smt. Bimla Devi Meena 338/7/3 " ——— " "
24. Sh. Phoolwati Meena, 285/7/33/6, " ——— " "
25. Sh. Lokesh, 54/7, " ——— " "
26. Manoj Kri. Jha, A-187/574, " ——— " "
27. Santu Dass, 25/7/6, " ——— " "
28. ReKla Sani, 108/7, " ——— " "

उपर्युक्त properties की एड्रेस में Borewell की जाँच
 एक बॉर्डर के अधिकारियों द्वारा किया गया।

20/3/25
 (SE, RIB) - Shashi LM
 RSES Date

2621

केवल पता पर Borewell मिला बिना seal कर
 दिया गया। बाकी गतों Borewell में नहीं
 आन्वेषण Address नहीं मिला क्योंकि ये
 Unauthorised colony है तथा लोगों के Address
 Random है।


 20/3/25

(Ravindra Kumar Yadav
 IE, DJS)

Shashi LM
 20/3/2025
 BSES


 M.C. Manjiv
 H-564/SB
 20/3/2025

आज दिनांक 20/03/25 को DDB, BSES तथा
 दिल्ली पुलिस के साथ Prince Colony तथा Shakti Vihar
 का दौरा किया गया। List के हिसाब से Address
 को चुका गया। यह Unauthorised Colonies है तथा
 Address Random है। बहुत लारे पते नहीं मिले।
 जो मिले उन पर DDB ने Borewell search किया।
 केवल एक पते पर Borewell/submersible मिला
 उसे seal कर दिया गया।


 20/03/25
 Teh/SV.

Remarks

<u>S. No</u>	<u>Location / Address</u>	<u>Remarks</u>
6.	Smt Greta Rai Ho 13/10 Lakshpat Colony, Part - I, Badarpur	one Borewell sealed
7.	Sh. Satender Singh Rawat Ho 336/8, Lakshpat Colony Part I Badarpur	one Borewell sealed
8.	Smt Manju Ho 182/9 Lakshpat Colony Part - I Badarpur	Bore well not found.

निष्कर्ष यह है



Ajay Kumar / JG/SV
2/4/2025

2/4/25
(JE/DJB)

राजपट्टा

निष्कर्ष

2/4/25

B. S. B.

Assignment Line in

Lalit Kumar: D. S. B.
2/4/25

आदेश क्र 28/03/2025 का Order No. 2024 (SR) / SEI
 2024 / 4002-07 (Dated - 28/02/2025) अधीन
 2024 (SR) क्रमांक order में दिए गए पते (Address) पर
 Illegal Borewell closed seat करके लेहें साथ में (SR)
 केवल नगरपालिका क्षेत्र, देहि जल बोर्ड, BSES,
 के देहि पोलिस थान पर पुराने/नियमित/अनियमित properties
 को बरेवेल को जांच करे जाय।

Rangoli

Properties No.

1. Sh. Dil Bhardar, C57/1, Sudarshan Park, Borewell Sealed
Geethapur, Badli
2. Smt. Shuman Devi, 1143/9, Laxmi Park _____ "
- Colony part-II, Badli
3. Sh. Ram Singh, 776/12, " _____ "
4. Sh. Lal Bhanu Singh, 154/2, " _____ "
5. Smt. Sarojni Bhandari, 3948/11, " _____ "
6. Sh. Ramji Lal, 501/13, " " _____ "
7. Sh. Sanjay Dulari, A-12/90, " " _____ "
8. Smt. Anifa Kaur Gupta, 7, 19th Rd, _____ Borewell Not found
Sudarshan Park, Geethapur, Badli
9. Smt. Vimla Devi, 152/2, Laxmi Park _____ "
- Colony part-II, " " _____ "

28/3/25
 (SE/DJB)

Shashi
 28/3/25
 BSES

N. D. Jaiswal
 28/3/25
 PS Jaiswal

Amalika
 20/03/25

- 10. Sh. Anand Kumar, 145/2627, Lakhpat
colony part II, Agra, Bagrahar
- 11. Sh. Satish, 268/1, " " " "
- 12. Sh. Vdagar Singh, 269/1, " " " "
- 13. Sh. Akshay Kumar, 659/15, " " " "
- 14. Sh. Suroj Soni, 329/10, Lakhpat
colony - part I, Agra, Bagrahar
- 15. Smt. Deha Devi, 424/11, " " " "
- 16. Sh. Aggarwal Singh, 209/11, " " " "
- 17. Sh. Anup Singh, 498/13A, " " " "
- 18. Sh. Sahid Khan, 27/4, Lakhpat Colony
part II, Agra, Bagrahar
- 19. Sh. Aggarwal Singh, B-21, " " " "
- 20. Sh. Lalji Yadav, 725/1, " " " "
- 21. Smt. Sushma Saini, 322/4, " " (part I)
- 22. Smt. Kamlesh Sharma, 493/13, Lakhpat
colony part I, Agra, Bagrahar

Borewell not found

Address not traceable

28/3/25
(S&DJB)

Shashi
28/3/25
BSES

N. Dayade
28/03/25
P.S. Dayanade
P.S. Faridkot

Ameh
28/03/25

अधिकारी द्वारा किया
 किन Address पर Borewell किया उसे seal
 कर दिया गया, कुछ पते पर Borewell नहीं
 किया ^(un-authorized) ~~वर्क~~ Unauthorised colony को के
 कारण कुछ पते नहीं मिले (Address not
 traceable)

28/3/25
 (JE/DJB)

Shashi
 28/3/25
 BSES

N. Dayanada
 28/3/25
 PSI Dayanada
 PS Jaitpur

Ravindra Kr Yadav Shashi Bhushan

आज दिनांक 28/03/25 को DJB, BSES
 तथा रिजल्ट पुलिश के साथ Borewell Sealing के
 लिए गेरा किया, list के दिनांक से Address को
 देखा गया। बहुत लोरे पते नहीं मिले, जो Address मिल
 उस पर Borewell search किया गया DJB के द्वारा)
 Borewell मिलने पर DJB के ~~एक~~ Plumber ने seal
 किया, जिसे Tehsildar ने seal किया।

28/03/25

Teh/SV.